

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-51/1997/1274/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Pratim Kumar Bora,  
District & Sessions Judge,  
Barpeta.

Dated Guwahati, the <sup>jd</sup> 23 February, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. DJB/657 dtd. 21.02.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 22.02.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 21.02.2024 till the morning of 23.02.2024**, has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office in your absence.

Yours faithfully,

*sd/-*  
**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-51/1997/1275/A dated , 23-02-2024**  
Copy to:

✓ 1. The Project Manager, Gauhati High Court.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**  
*[Signature]*